Shortlisthig Criteria for E.G, Teachers in KVs.

to

†506 SHRI NARAIN.PRASAD GUPTA;

SHRI DIGVIJAY SINGH:

Will the. Minister of HUMAN RE-SOURCE DEVELOPMENT fee pleased to state;

(a) whether it is a fact that the shortly ing criteria for the post Of Post Graduate Teachers of Kendriya Vidyalayas is being/has been changed; and

(*b*) if so, the details and justification thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCA-TION AND DEPTT. OP CULTURE) (KUMARI SELJA): (a) Yes, *Sir*.

(b) Kendriya Vidyalaya Sangathan has decided to short-Kst eligible Candidates for interview hated on. the academic achievements in Higher Secondary, Gra-Ju'ition, Post Graduation and teaching degree/diploma so as to provide for ubjeciivlty, equality of opportunity for mentorious teachers and the need for competent subject teachers in the grade of Post Graduate Teacher.

the ratio for calling candidates for interview has been fixed as 1:8

Meeting of U.G.C.

45G? SHRI IQBAL SINGH? Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(at whether the University Grants Commission (UGC) in its meeting held in July, has taken any decision in regard to three major issues viz resoource crunch; payment receipts and *reempIoyment* of teachers:

(b) if so, what are the main reasons for delay In Ming "decision in this regard;

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1987-88	200	84	000	200
198/88	829	88	800	200
1988-89	800.	00	450	150
1989-90	203.	69		LBB. 84.
1990-91	707	25	500	260
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1992-93	581	39	200	100
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(3) र.ज्य. सरकार द्वार। प्रम्युत की गई -भूषता के प्रतुभार मज तक 1156 मैक्सनों सहित 460 स्तूलों में व्यावसंधिक (पाठ्यक्रम गुरू किए भए है।)

ार्य्य केंद्रौज सरकार और राष्ट्रीय गैक्किक धनुसंधान और प्रणिक्षण परिषद् (शिक्षा विभाग जो अब सी आई. वी. ई. हैं) +2 स्तर पर व्यं वस ग्रिक शिक्षा कार्यक्रम के कर्यान्वयन को ब्रहावः देने के लिए प्रयंस करते रहे हैं। कार्याल्वजन **ो** गुणुब्तों में सुधार लाने के लिए र ज्य सरकार के अधिक रियों के साथ **अग्रीक्षा⊨बैठकें की जाती हैं थोर** क्रीझिक **्वहायतर** सहित मंभी संभव सहायता प्रदान अमें जाती है। राज्य मरकार को ऐसी ्सुमेर मुविधाएँ प्रदान करते हुए कार्यक्रम है, सुधार के लिए संघटित प्रयास करना ज्जाहिए_ं जिसके लिए निधियां प्रदान की **वर्ष शहेत काथित कार्यज्ञम** को े अचित संग मेंगेसेस्वीगति व्यवस्थिति जान सफे।

(c) whether in the absence of these decisions UGC has not prepared uniform guidelines for all institutions, Government-aided and un-aided; and

(d) if so, whether UGC has decided to take a details exercise before formulating guidelines and by what time final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) According to the information furnished by UGC, the issues relating to resource crunch, re-employment of teachers, etc., could not be discussed by the Commission in its meeting held in July, 1993, for want of adequate information/reports and documents.

(c) and (d) UGC provides assistance to all universities and institutions which come under the purview of Section 2(f) of the UGC Act and are fit to receive Central assistance under Section 12B of the said Act. UGC has also notified Ru'es/Regulations in this regard. UGC has already prescribed age of superannuation of teachers in the universities which includes a provision for re-employment. However, the Commission proposes to review the guidelines in this regard. Detailed exercise for the purpose is already underway and a final decision is likely to be taken in due course.

Reemployment of Principals in Delhi University

4508. SHRI IQBAL STNGH: Will the Master of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether he has written a letter to the Registrar, Delhi University on reemployment of principals;

(b) if so, whether the Delhi Universitys Principals' Association have expressed great concern over the language of the letter;

(c) if so, what are the contents of the letter; and

(d) what are the main reasons for showing the discontentment by the Principal' Association on the letter?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (d) The Goverment has sent a letter to the Registrar of the University of Delhi on the 5th July, 1993 conveying the interpretation that Clause 3A of Ordinance XII of the University enables a distinguished teacher including a principal to be reemployed as a teacher but not as a principal. The University was requested that they may like to revise their stand in the light of the said interpretation and to ensure that no violation of the concerned Ordinance occurs. The Principals' Association of the University appears to have the view that a principal can be reemployed as a principal.

Demand for opening humanities stream In K. Vs. of Lucknow

4509. SHRI NARAIN PRASAD GUPTA; SHRI DIGVIJAY SINGH;

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state;

(a) whether there is any demand for opening Humanities stream at plus two stage in Kendriya Vidyalayas of Lucknow; and

(b) if so, the reaction of the Sangathan thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Yes, Sir. The Kendriya Vidyalaya Sangathan has intimated that they did not approve opening of Humanities Stream at Kendriya Vidyalaya at Gomati Nagar, Lucknow because of non-availabflity of requisite number of students belonging to entitled categories and physical facilities.